NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/35/2017

NAME OF THE PETITIONER(S)

: SHRI JAYAJOTHI AND COMPANY LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATI

REPRESENTATION BY WHOM

1. 4.M. Snitheran County for polition

ORDER

Counsel for Petitioner Mr. A.M.Sridharan present. ROC report on the application has not been received. Counsel for Petitioner is directed to make efforts to inform the ROC to ensure that the report is submitted within ten days. Put up on 13.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

		
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